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Name of the corporate debtor: CBC Fashions (Asia) Private Limited CP/IB/257/CHE/2022; Date of commencement of Liquidation: 13.12.2024; List of creditors as on: 04.02.2025

List of Operational creditors(Government Dues)

| Details Of Claimant | | | Details Of Claims Received | | Details of Claim Admitted | | | | | | | | | | |
|-----------------------------------|-------------------|------------------------------|----------------------------|--------------------|-----------------------------|--------------------|--|------------------------------------|---------------------------------|-----------------------------------|--|---|--|---|-----------------------|
| Department | Government | Identifica tion Number | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amou nt Cover ed by Secur ity instru ment | Amount Covered by Guaranteee | Whethe r Related Party | % of Voting Share in Coc | Amount of Contige nt Claim | Amount of any Mutual Dues that may be set off | Amount of Claim not Admitt ed | Amount of Claim under Verificati on | Rema rks if Any |
| EPF DEDUCTION/PAID | Provident Fund | | 03.01.2025 | 3,11,55,292. | 3,11,55,292 | PF | | | NO | 10.00% | 0.00 | 0.00 | ### | ### | 0.00 |
| Joint Director - Foreign Trade | Foreign Trade | | 02.01.2025 | 2,54,65,198 | 2,54,65,198 | Foreign Trade | | | NO | 0.00% | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Income Tax | Income Tax | | 21.01.2025 | 87,75,792 | 87,75,792 | Income Tax | | | NO | 0.00% | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| EPF Madurai | PF | | 04.02.2025 | 27,37,484 | 27,37,484 | PF | | | NO | 0 | 0 | 0 | 0 | 0 | 0 |
| Customs | Customs | | 8.1.2025 | 42,26,038 | 42,26,038 | Customs | | | NO | 0 | 0 | 0 | 0 | 0 | 0 |
| Commercial Tax | CT Dept | | 4.2.2025 | 21,32,565 | 21,32,565 | CT Dept | | | NO | 0 | 0 | 0 | 0 | 0 | 0 |
| TOTAL | | | | 7,44,92,369 | 7,44,92,369 | | | | | | | | | | |

For CBC FASHION (ASIA) PVT LTD IN LIQUIDATION,
RAJACHANDRAN SUBRAMANIAN
 LIQUIDATOR FOR CBC FASHION (ASIA) PVT LTD
 AS PER ORDER OF THE NATIONAL TRIBUNAL FOR
 INVESTMENT DISPUTES, CHENNAI
 1901 REGN No: 188/19/2018 P/440/2018-2019/12135